

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 1st February, 2019

In the matter of:

Kerala State Electricity Board Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter for hearing on
05.03.2019.

Court Master/PS

vt